

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 17.01.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 267/16	TP 211/17	For hearing	391 / 394	Elecon Measurements Pvt. Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1) Shreyas A
9036118414
for VGB Associates

Petitioner

Shreyas

ORDER

Counsel for Petitioner is present. He requested time to offer comments on the report of R.D & ROC. Further, he is directed to collect notice from the registry prepared in the name of Income Tax Department authority and to serve it on the authority and to file proof of service. For filing comments if any, list it on 06/02/2018.

[Signature]
Member (T)

[Signature]
Member (J)